

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.41/9/AMR/2021		9 of IBC	Raj Lifters Pvt Ltd Vs BGR Energy Systems Ltd

**ORDER**

Mr. Suryanarayana Raju, counsel for the OC present. Ms. Kruthi K,  
Counsel for the CD present.

The counsel for the OC submits that the remaining amount is not paid,  
hence the matter will be taken up for hearing. For hearing, list the matter on  
20.04.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN